Central Administrative Tribunal
Jabalpur Bench at Gwalior

OA No.476/2003

Gwalior this the 28th day of October, 2003.

Hon'ble Mr. Shanker Raju, Member (J)

Smt. Kashi Bai -Applicant

(By Advocate Shri K.G. Dixit)

-Versus-

Union of India & Others -Respondents

(By Advocate Shri V.K. Bhardwaj)

ORDER (ORAL)

After hearing the parties OA is disposed of with a direction that in the event applicant produces legal and valid proof of wife of the deceased, her case for terminal benefits as well as family pension would be considered by the respondents within two months from the date of receipt of such proof. No costs.

S. Raju
(Shanker Raju)
Member (J)

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि अग्रेषित
(1) सचिव, उच्च न्यायालय ... जबलपुर
(2) ... श्रीमती/कु. ... काउंसल K.G. Dixit, Adv.
(3) ... श्रीमती/कु. ... काउंसल V.K. Bhardwaj, Adv.
(4) ... जबलपुर ...
सूचना एवं आवश्यक कार्यवाही हेतु
उप रजिस्ट्रार 7.11.03

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